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t[THE MINISTER OF PETRO-LEUM, CHEMICALS AND FERTILI. ZERS (SHRI H. N. BAHUGUNA): (a) and (b) Ag stated in reply to the Unstarred Question No. 411 answered on the 6th March, 1978, the matter is sub judice in the U.S. Courts, It would be prejudicial to the interests of the Government of India if the information asked for by the Hon'ble Member is indicated at this stage.]

Appointment' of persons belonging to the Scheduled Castes and Scheduled Tribes as Judges in the High Courts and the Supreme Court

- !. SHRI PRASENJIT BARMAN: V/ill the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) whether there is any proposal under Government's consideration to ensure representation of Scheduled Castes/Scheduled Tribes on the bench cf each High Court and the Supreme Court of India; and
 - (b) if so, what are the details thereof?

TH E MINISTER OF LAW, JUSTICE AND **AFFAIRS COMPANY** (SHRI SHANTI BHUSHAN): (a) Appointments to the High Courts and the Supreme Court are made in accordance with the provisions of the Constitution which do not provide for any reservation for Scheduled Castes/ Scheduled Tribes.

(b) Does not arise.

Setting up of a Railway Service Com. mission, in the Northeast Frontier Railway

814. SHRIMATI PRATIMA BOSE: PROF. ^ V. CHATTOPA-DHYAYA; SHRI JAHARLAL BANERJEE: SHRi PRASENJIT BARMAN:

t[] Ehglish translation.

Will the Minister of RAILWAYS be pleased to state:

to Questions

- (a) whether there is any proposal under Government's consideration to set up a separate Railway Service Commission in the Northeast Frontier Railway for recruitment to Class III services of the Railway; and
- (b) if so, by when the Commission is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) On the Northeast Frontier Railway a Recruitment Committee, in which there is a nominee of the Assam Government, is functioning on the same lines as the Railway Service Commissions elsewhere. A decision has been taken in principle to have a Railway Service Commission for eanh Railway, but this could not be fully implemented so far in view of the need for strict economy.

Import an' Indigenous production of drugs and medicines

- 815. SHRI IBRAHIM KALANIYA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:
- (a) the names, quantity and value cf drugs imported so far during the year 1977.78;
- (b) the quantity and value of these drugs and medicines produced indinously during the same period; and
- steps Government have taken to reduce the import of these drugs?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c) A Statement is placed in the Table of the Sabha.

Statement

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The total value (cif) of bulk drugs, finished formulations of bulk drugs, finished formulations and drug intermediates/chemicals imported during 1977-78 (April—December, 1977) is about Rs. 60 crores.